

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/4966/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 13th June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/856/2024, dtd. 04.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 05.06.2024 and 06.06.2024, along with station leave permission, from the evening of 04.06.2024 till the morning of 07.06.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/4967/A, dated , 13-06-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

b
JT. REGISTRAR (VIGILANCE)
R